NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.129/BB/ 2017	Await report 252(1) Apple Properties Ltd. Vs R from ROC	Apple Properties Ltd. Vs ROC		

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Rayle. V. Chedly

RAGHAUENDRA. RICHAKRAUARTHY

PET ITIONS R

9449859052

ORDER

PCA for Petitioner Company is present. Karnataka. List it on 13.02.2018.

Await report from ROC,

Member (T)

Member (J)